

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**DFR No. 1819 of 2014 &  
FAO No. 303 of 2003**

**Dated: 16<sup>th</sup> July, 2015**

**In the matter of :**

**Power Grid Corporation of India Ltd.**

**...Appellant(s)**

**Versus**

**Karnataka Power Transmission Corporation Ltd. & Ors.**

**...Respondent(s)**

**ORDER**

The Court has not assembled today.

As agreed by learned counsel for the parties, list the matter on

**15.09.2015.**

**COURT MASTER**